SHRI A. K. CHANDA: Whenever any undesirable activities are indulged in by these news services, we do take action.

SHRI C. G. K. REDDY: Is it a fact that certain literature is imported into the country from abroad free and sold and the proceeds of these sales go to certain agencies and do Government think it is a desirable thing or not?

SHRI A. K. CHANDA: I would like to have notice.

SHRI T. S. PATTABIRAMAN: Are Government aware that certain political parties in India get financial assistance in the shape of books from foreign countries?

SHRI A. K. CHANDA: I would -require notice to answer the question.

VIOLATION OF CEASE-FIRE LINE IN KASHMIR

- *275. DR. KALIDAS NAG: Will the PRIME MINISTER be pleased to state:
- (a) whether there has been any violation of the cease-fire line in Kashmir during the last four months and if so, who was responsible for such violation; and
- (b) what steps Government have taken to prevent a recurrence of such violation?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (Shri A. K. CHANDA): (a) From the 1st July 1953 to the 31st October 1953. nine violations of the cease-fire line in Kashmir by Pakistan have been reported.

(b) Regular patrolling of the ceasefire line is being carried out by the troops. Cease-fire violations are reported to the United Nations' Field Observer Teams located on both sides of the cease-fire line for investigation.

DR. KALIDAS NAG: May I ask if there were any external agencies present at the time when the violations of the cease-fire line took place? Were there representatives of the U.N. or any other foreign agencies?

to Questions

SHRI A. K. CHANDA: The United Nations Field Observers are there, of course.

DR. KALIDAS NAG: Are they working now?

SHRI A. K. CHANDA: Yes, they are in Kashmir.

DR. KALIDAS NAG: So it is more or less a permanent body?

KHWAJA INAIT ULLAH: From the reply of the Deputy Minister we learn there were violations of the cease-fire line seven times

SEVERAL HON. MEMBERS: No. nine times.

KHWAJA INAIT ULLAH: Yes, nine times. Will the hon. Deputy Minister kindly let us know what kind of violations they were? Were they of a serious kind?

SHRI A. K. CHANDA: They were not serious in that there was no loss of life or property on the Indian side. The following are the categories—some of them are very technical:—

- (1) Crossing of the cease-fire line.
- (2) Firing and use of explosives within five miles of the ceasefire line without advising the U.N. Observers well in advance.
- (3) New wiring or mining of any positions.
- (4) Reinforcing of the existing F.D.L.s with men or war-like stores or strengthening of the defences in areas where no major adjustments are involved by the determination of the cease-fire line.

(5) Forward movement from outside into the State of Kashmir of any warlike stores, equipment and personnel other than reliefs and maintenance.

Oral Answers

(6) Flying of aircraft over either side's territory.

SHRI H. C. MATHUR: Have these violations been decreasing since the talks between the two Prime Ministers started?

SHRI A. K. CHANDA: I am afraid I have not got the comparative figures.

ADVANCES FROM CONTINGENCY FUND

*276. SHRI P. C. BHANJ DEO: Will the PRIME MINISTER be pleased to state the particulars of advances so far drawn during the current year from the Contingency Fund for post-Budgetary expenditure of the Ministry of External Affairs?

MINISTER DEPUTY EXTERNAL AFFAIRS (SHRI A. K. CHANDA): No advance has been drawn so far from the Contingency Fund of India during the current financial year.

SHRI P. C. BHANJ DEO: May I know. Sir. whether the Minister's answer has been concurred in by the Custodian of the Contingency Fund of India and by the Audit Department?

SHRI A. K. CHANDA: Well, Sir, we have not drawn any money from the Fund. That is all that I have to say.

SHRI C. G. K. REDDY: Who believes you? That is what he means.

MR. CHAIRMAN: No, no.

SHRI P. C. BHANJ DEO: May I know, Sir, if the hon. Minister anticipates any unforeseen items of expenditure in his Ministry during the rest of the current year?

SHRI A. K. CHANDA: How can one anticipate an unforeseen thing, Sir?

SHRI P. C. BHANJ DEO: May I know. Sir, whether any amount was drawn from the Contingency Fund to cover the expenses of the Indian Delegation to China?

to Questions

SHRI A. K. CHANDA: Which Delegation,

SHRI P. C. BHANJ DEO: Well, the very latest one.

SHRI A. K. CHANDA: Latest one is quite an old one, Sir.

SHRI B. C. GHOSE: We did not hear the answer. Sir.

SHRI P. C. BHANJ DEO: I put a question about the Indian Delegation to China to the hon. Prime Minister last April in which I asked for specific information whether part of the expenses or the whole of the expenses were drawn from the Contingency Fund. I received no satisfactory reply either in the affirmative or in the negative from the Prime Minister and that is the reason why I am putting that supplement; i j

SHRI A. K. CHANDA: Speaking subject to correction. Sir, my information is this: The only Government sponsored Delegation to China was during the last financial year and not this one.

PROF. G. RANGA: How did you get the money for that?

(No reply.)

*277. [The questioner (Shri K. C. George) was absent. For answer vide column 2144 infra.1

*278. [The questioner (Shri K. C. George) was absent. For answer uide column 2145 infra.1

REPORT OF CHAMPHEKAR COMMITTEE

•279. SHRI R. BISWASROY: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the Champhekar Committee was appointed to investigate into the justification